

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.1459
TO BE ANSWERED ON THE 12/12/2025

RELAXATION IN PROCUREMENT NORMS

1459. SHRI B. PARTHASARADHI REDDY:

Will the minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has received requests from Government of Telangana seeking relaxation of Fair Average Quality (FAQ) norms for soyabean, maize and cotton due to crop damage from unseasonal rains and the Montha cyclone;
- (b) if so, the details of the relaxations sought, crop-wise;
- (c) whether consultations have been held with National Agricultural Cooperative Marketing Federation of India (NAFED), National Cooperative Consumers' Federations of India (NCCF) and Cotton Corporation of India (CCI) on permitting procurement under relaxed norms; and
- (d) the steps proposed to ensure MSP realisation and prevent farmers distress in the affected districts?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) & (b): Requests for relaxation of Fair Average Quality (FAQ) norms for Soyabean and Cotton have been received from Government of Telangana. As far as Soyabean is concerned, relaxations have been sought for maximum limit of tolerance (% by weight per Qtl.) of Foreign matters and impurities upto 5%, Shriveled immature beans & discoloured upto 10% and damaged & weevilled beans upto 10% as against the stipulated maximum limit of tolerance of 2%, 5% and 3% respectively. In the case of cotton, the Government of Telangana has requested to permit procurement of Cotton at MSP with moisture content exceeding 12% and upto 18%.

(c): Government of India fixes Minimum Support Price (MSP) for FAQ of notified crops only. Hence, there is no provisions under the existing scheme guidelines for procurement of these crops at MSP having below FAQ.

(d): To ensure the benefit of MSP to farmers, central nodal agencies (CNAs) open adequate number of procurement centres considering the convenience of farmers. Besides, wide publicity and awareness are conducted through print, electronic & social media to ensure that all registered farmers take the advantage of Government MSP procurements
